

**Sending of Indian Army Commandos to
foreign countries**

2. SHRI M.A.M. RAMASWAMY: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to lend Indian Army's Commandos to other countries who are on friendly terms with our country;

(b) if so, the details thereof and the reasons therefor; and

(c) the manner in which the operational cost of such commando operations would be met?

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE):
(a) There is no such proposal.

(b) and (c) Do not arise.

More powers to coast guard

3. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to give more teeth to coast guard so as to enable it intercept and inspect all ships within the country's exclusive economic zone;

(b) if so, the details thereof;

(c) whether any other country has given this kind of power to their coast guard; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE):
(a) No, Sir.

(b) Does not arise.

(c) and (d) The United States of America in accordance with its Maritime Transportation Safety Act 2002 has empowered United States